

GOVERNMENT OF INDIA

DEPARTMENT OF SPACE

LOK SABHA

UNSTARRED QUESTION NO. 1293

TO BE ANSWERED ON WEDNESDAY, FEBRUARY 09, 2022

PRIVATE PLAYERS IN SPACE

1293. SHRI PINAKI MISRA:

Will the PRIME MINISTER be pleased to state:

- (a) the number of private players in space sector registered under MSMEs and startups, State/UT wise;**
- (b) whether the Ministry has plans to develop policy and planning for the development of MSMEs and startups in space sector and if so, the details thereof; and**
- (c) whether the Government plans to procure goods produced and services rendered by MSMEs and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) Department of Space (DOS) does not register MSMEs and startups. However, start-ups are registered with Startup India programme under DPIIT. Around 75 start-ups are shown under space technology category in the Startup India portal. But these**

numbers are not exhaustive, as some of the startups registered under other categories are also involved in the space domain.

- (b) Yes, to facilitate private sector participation in Space activities, DOS is revising the existing policies in space domain and new policy framework is being drafted to address various space sectors such as SpaceCom, Remote Sensing, Technology Transfer, Navigation, Space Transportation, Space exploration and Space Situational Awareness. Provisions are being factored in the above policy framework for the development of private sector including MSMEs and startups in space sector.**
- (c) DOS follows the Government guidelines for MSME while engaging in procurement process for its space programmes.**
